

SPECIAL BENCH - 2  
COURT - II

**O-231**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/50(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M**

IN THE MATTER OF	FAIRDEAL BUSINESS ORGANS PVT LTD VS RAJ FINOXIDES PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Mr. Kuldip Mallik, Adv. ... For the Petitioners

Ms. Labanyasree Sinha Adv.

Mr. Sourav Sengupta, Adv. ... For R-2 to R-8

Mr. Aman Baid, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **20.10.2023**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)